

through you that the question of deterioration in standards is always a matter of opinion and we are not in a position to accept this. Even then, the University Grants Commission is also trying its level best to improve the standards. So, for college lecturers, the following qualifications have been prescribed "first or high second class at master's degree in a relevant subject or an equivalent degree of a foreign university or M. Phil. degree of a recognised university beyond the master's degree level or published work indicating the capacity of a candidate for independent research." All these are provided for the purpose of improvement of the standards.

**SHRI A. E. T. BARROW:** What steps are taken to compare the degrees of one university with another, when it is known, as my friend Shri Mavalankar has pointed out, that there are great differences in the standards in different universities?

**DR. PRATAP CHANDRA CHUNDER:** This is also a very delicate question. Comparison is always odious.

**MR. SPEAKER:** Next question.

**SHRI JYOTIRMOY BOSU:** I was trying to catch your eye to put a specific question—How many foreign countries have de-recognised our degrees?

**MR. SPEAKER:** That is a separate question. I have already passed over to the next question.

#### Supply of Road Rollers by Maruti Heavy Vehicles Ltd.

\*206. **SHRI JYOTIRMOY BOSU:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Maruti Heavy vehicles Limited in which Shri Sanjay Gandhi,

the son of erstwhile Prime Minister Shrimati Indira Gandhi has substantial interest, had supplied road rollers to the D.D.A., Engineering India, Ltd., N.D.M.C. and other Central Government organisations; if so, the details thereof;

(b) whether any tender was invited for the purpose and if so, the facts thereof;

(c) whether any inquiry was conducted into the allegations of irregularity in this connection; and

(d) if so, the findings thereof?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

(c) and (d). The Government of India in the Ministry of Home Affairs has in its notification No. S.O. 375(E), dated the 30th May, 1977 appointed a Commission of Inquiry to enquire, *inter alia*, into all matters pertaining generally to the negotiation, conclusion and execution of contracts and agreements with the following Maruti concerns:—

(i) M/s. Maruti Limited.,

(ii) M/s. Maruti Heavy Vehicles (Pvt.) Ltd.,

(iii) M/s. Maruti Technical Service (Pvt.) Ltd.

(iv) Any other body corporate or firm which is in the same group or is under the same management as the companies aforesaid or is interconnected with one or more of the said Companies.

The Commission will thus enquire into the transactions with M/s. Maruti Heavy Vehicles (Pvt.) Ltd. including the transactions relating to supply of road rollers to the Central Government Organisations. The Commission has been asked to complete its inquiry

and report to the Central Government on or before 31st December, 1977.

**SHRI JYOTIRMOY BOSU:** Sir, 21 days is the usual notice time. But this time because the session was postponed, the notice given was much more. Still, if they are going to leave it to the bureaucrats, this sort of reply is bound to come. Am I to understand that the government has less resources and limited machinery with them that they cannot find information that others have been able to find out? I want the minister to confirm my positive charge that this Maruti Heavy Vehicles Ltd., which is Indira Gandhi, Son and Co. Ltd.—that is how I put it—

**AN HON. MEMBER:** Unlimited.

**SHRI JYOTIRMOY BOSU:** Very limited. The question is, they had defrauded and cheated the people of this country on two counts in this road roller business. You, Sir, were the Speaker at that time also between 1967 and 1970. I want the minister to confirm whether the Works and Housing Ministry earlier before 1970 had given an advance of Rs. 1½ crores to UPCC—United Province Commercial Corporation headed by Mr. Wahi and whether the money had been recovered or not, and whether at the same time they had taken an overdraft from the Punjab National Bank, which is a nationalised bank. They got money from both ways. The earlier government had made purchases of road rollers which Mr. Sanjay Gandhi had bought from the Punjab National Bank at Rs. 25,000 a piece....

**MR. SPEAKER:** What is your question?

**SHRI JYOTIRMOY BOSU:** I want to know whether the Works and Housing Ministry earlier before 1970 had given an advance of Rs. 1½ crores to UPCC headed by Mr. Wahi, whether the money had been recovered or not and whether they had also taken

an overdraft from the Punjab National Bank. A thorough enquiry was instituted by the Works and Housing Ministry at that time and the reports were placed on the Table of the House. About that, no notice is required because the matter is already on record. Let me the minister say 'yes' or 'no'.

**SHRI SIKANDAR BAKHT:** Sir, I agree a specific reply must have been given; I am deeply sorry about it. About the rest of his question about the Works and Housing Ministry, I do not have the information right now.

**SHRI JYOTIRMOY BOSU:** I seek your protection in the matter. Why they should get allergic on that side? Why Mr. Lakkappa should get allergic. Sir, I seek your protection. When the hon. Minister comes to this House with this sort of replies stating that 'I don't have the reply', then we may as well go home and rest. The question is about a matter where the required information is readily available that in 1968-69 the road rollers were brought by Sanjay Gandhi from UPCC. Actually he was lured to buy them and he sold them at Rs. 1.25 lakhs.

I seek your protection, Sir. You kindly direct the Minister to come out with a reply as to whether the road rollers were under the financial obligation of his Ministry to the tune of Rs. 1½ crores or not and whether it is also a fact that these road rollers were hypothecated to the Punjab National Bank for a specified period and it is the third time they are doing it. I want a specific reply to this question.

**SHRI SIKANDAR BAKHT:** I have already told the hon. Member that I am not in a position to reply to this question right now.

**MR. SPEAKER:** He is not in a position to reply. He has been saying this repeatedly that he has no information. You may please sit down now. I am

on my legs. My point is that there are other methods of eliciting information. If it is not given now, I will tell you that you should come later on with the rules.

**SHRI KANWARLAL GUPTA:** Can you postpone this question?

**श्री उपसेन :** अध्यक्ष महोदय, सरकार से मेरा बहुत सीधा-सादा प्रश्न है ताकि मंत्री महोदय को उत्तर देने में तकलीफ न हो। मुझे ऐसा लग रहा है कि लक्ष्मी साहब भी इस फर्म के शेयर-होल्डर हैं, मैं उन के मामले को उठाना नहीं चाहता हूँ।

मेरी जानकारी है—मैंने किताबों में भी पढ़ा है और कागजात में भी पढ़ा है—ओ०एन०जी०सी० ने मारुति का हाई-टेन्डर होने पर भी रोड-रोलर्स का आर्डर मारुति को दिया, इस फर्म न पैसा भी कमीशन से एडवांस में मार लिया। मैं जानना चाहता हूँ—कमीशन ने रोड-रोलर्स का आर्डर मारुति को किस नियम के आधार पर दिया और एडवांस में देने के लिये इन के पास पैसा कहाँ से आया ?

**श्री सिकन्दर बख्त :** ओ० एन० जी० सी० के बारे में जवाब दिया जा चुका है, मेरी मिनिस्ट्री उस के मुताबिक फिलहाल कुछ ज्यादा नहीं कहना चाहती है।

**श्री उपसेन :** अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है—मंत्री जी इतना कह कर नहीं निकल सकते कि जवाब दिया जा चुका है। वह जवाब कहाँ है, मझे बताइये।

**MR. SPEAKER:** If there is no answer to this question, why are you putting supplementaries? That is why I said there are other methods of eliciting the information.

**श्री उपसेन :** मंत्री जी पूरा जवाब ले कर आर्ये, तब बतायें, लेकिन इस को जवाब नहीं

माना जायगा, उन के पास जवाब क्यों नहीं है ?

**SHRI JYOTIRMOY BOSU:** I want this to go on record that the Minister is in a position to reply whether an amount of Rs. 1½ crores was advanced to UPCC for the supply of road-rollers. But he said that he is not in a position to reply.

**SHRI YADVENTRA DUTT:** I want the hon. Minister to inform us his difficulty in collecting the information as to by what time he will be in a position to give us the required information.

**SHRI SIKANDAR BAKHT:** First of all, it is very cruel to say that I am trying to keep back the information. I have got the least intention to do so. I have said in my written reply to the hon. Members that as soon as I get the information, I will give it. Unfortunately the information has to be collected from a number of departments. That is the difficulty.

**MR. SPEAKER:** You have not answered it. When are you going to collect the correct information?

**SHRI SIKANDAR BAKHT:** It has to be collected from a number of departments. (Interruptions)

**MR. SPEAKER:** Mr. Bosu, please sit down. Here is a specific question raised by the other hon. Member. He is supporting you. He has asked a specific question viz. When the Minister is going to supply it and how much time he would need.

**SHRI SIKANDAR BAKHT:** The difficulty is only that there are many departments involved. I am trying to get the information from as many of them as possible. I will do it very soon.

**श्री उपसेन :** मेरा व्यवस्था का प्रश्न है। 'वेरी सून' का कोई मतलब नहीं होता है।

**MR. SPEAKER:** What is the point in asking supplementaries? There is no point in wasting time. The same standard reply will come, viz. that he will get the information. We can at least get a reply in respect of the next question. The hon. Member has specifically asked the Minister how much time he would need. The Minister has said, "very soon" I am not going to allow any further question.

**SHRI JYOTIRMOY BOSU:** Will the hon. Minister circulate the information to the Members within ten days?

**SHRI SIKANDAR BAKHT:** We will circulate it to the Members.

**श्री उरसेन :** जब मंत्री जी जवाब दे दें, तो उस पर बहस हो जाये।

**MR. SPEAKER:** I will consider. Now question 208.

### पावर टिलर

\*208. श्री जगदम्बी प्रसाद यादव : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय के माध्यम से कृषि यांत्रिकी विभाग और भारतीय कृषि अनुसन्धान परिषद् को यह जांच करने के लिए लिखा जाता रहा है कि क्या भारत में अनेक कम्पनियों द्वारा बनाए जा रहे पावर टिलर भारतीय जलवायु आदि के अनुकूल हैं परन्तु इस मामले में अब तक कोई ध्यान नहीं दिया गया है; और

(ख) क्या इस पावर टिलर में ये दोष हैं :—इसका तेल बाहर निकलता है; यह आसानी से स्टार्ट नहीं होता है; जंग लगने के कारण इस के कल पुर्जे टूट जाते हैं और मशीन से अलग हो जाता है; इसकी जुताई क्षमता कम है; इसको खड़े होकर चलाना पड़ता है; यह 10 अश्व शक्ति के स्थान पर 14 अश्व

शक्ति से चलता है; फालतू पुर्जे आसानी से उपलब्ध नह होते हैं; तथा इसकी मरम्मत आदि की भी सुविधा उपलब्ध नहीं है ?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b): A statement is placed on the Table of the Sabha.

### Statement

(a) A few communications have been received from the Hon'ble Member complaining about certain defects in the power tiller which he had purchased. The matter was taken up with the manufacturers who have since reported in May 1977 that necessary action was being taken by them to remove the defects.

(b) Government have not received general complaints about the specific defects mentioned by the Hon'ble Member, but since power tiller are rather new on the Indian agricultural scene and have been adopted on a very small scale yet, the problems of spare parts and inadequate after sale service are expected to be overcome gradually. Power tiller currently in production in India are upto 12 HP, and are not of 14 HP.

**श्री जगदम्बी प्रसाद यादव :** मैं मंत्री जी से यह जानना चाहता हूँ कि क्या मंत्री जी ने यह एग्जामिन करवाया है कि पावर टिलर जो विभिन्न कम्पनियों द्वारा बनाए जाते हैं वे हिन्दुस्तान की क्लाइमेट के लायक नहीं हैं इसके अलावा पावर टिलर के जो यंत्र दिये गये हैं और जो जापानी कोलाबोरेशन के द्वारा एयर कूलर बनाए गये हैं वे भी हिन्दुस्तान की क्लाइमेट के लायक नहीं हैं और जानबूझ कर ऐसे यंत्र दिये गये हैं। एक जानकारी तो मैं यह चाहता हूँ।

दूसरी जानकारी यह चाहता हूँ कि क्या पावर टिलर की कीमत अधिक नहीं है? कीमत अधिक होने के लिए सरकार स्वयं जिम्मेदार है क्योंकि 40 परसेन्ट इस पर